

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

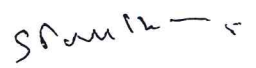
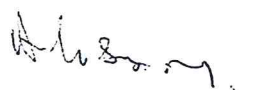

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/171/2016
NAME OF THE PETITIONER(S) : Mrs. Padmavathi
NAME OF THE RESPONDENT(S) : M/s Anuragha Poultries & Breeders Pvt. Ltd. & 7 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	S.	REPRESENTATION BY WHOM	

1.	S. PARTHIBAN	for R ₁₂	
2.	A. G. SATHANARAYANA A.K. MYLSAMY	For A ₁ -R ₉ & R ₁₁	
3.	G. S. DHANALAKSHMI	Counsel for 10 th Respondent.	G. S. Dhaly 6/9/17
4.	V. SRINIVASAN	Counsel for PETITIONER	

ORDER

Counsel for the Petitioner present. Counsel for R1 to R9 and R11 present. Counsel for R10 present. Counsel for R12 also present. Counsel for R12 is directed to file reply to the extent of the allegations levelled against the Sub-Registrar in the Petition before the next date of hearing by providing a copy to the other side within ten days. Thereafter, Counsel for the Petitioner will file rejoinder within two weeks. Put up on **04.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)